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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TA 229/2017 and TP No. 18-A/2016 with TP No. 18/111/NCLT/AHM/2016 (New)

MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Punit Shashikant Chauhan

V/s.

Nugen Machineries Ltd. & Ors.

Section of the Companies Act:

Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Ashishc. Doslu	PCS	Resp	Mala
2. HITESH BUCH	PLS	For Appellan-	Whee

ORDER

Learned PCS Mr. Hitesh Buch present for Original Petitioner. Learned Advocate Mr. Ashish Doshi present for original Respondents.

At request of Original petitioner.

List the matter on 24.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.